

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 61105 of 2019

[Arising out of Order-in-Appeal No. CC(A)CUS/D-II/ICD-PPG/PALWAL/2552-2634/2018 dated 30.10.2018 passed by the Commissioner of Customs (Appeals), New Delhi]

M/s Century Metal Recycling Ltd
(Formerly known as Century Metal Recycling Pvt Ltd)
802, SSR Corporate Park, 13/6 Delhi-Mathura Road,
Opp NHPC Metro Station,
Faridabad, Haryana

.....Appellant

VERSUS

Commissioner of Customs, Faridabad
ICD, Palwal, Village Janouli Baghola,
Faridabad, Haryana

.....Respondent

APPEARANCE:

Shri Krishna Mohan K. Menon and Ms. Parul Sachdeva, Advocates for the
Appellant

Shri Siddharth Jaiswal and Shri Aniram Meena, Authorized Representatives
for the Respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING: 31.01.2025
DATE OF DECISION: 27.02.2025

Appeal is allowed. For order, see order of date passed in
Customs Appeal No. 61303 of 2019.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**